

Constitution of Benches at Lucknow Bench of the Court with effect from 8th April, 2013

1	<p>Hon. Uma Nath Singh, J. Hon. Dr Satish Chandra, J. (Court No. 1)</p> <p>Hon. Uma Nath Singh, J. (On Friday at 3.00 p.m.)</p>	<p>(a) Fresh Public Interest Litigation (except assigned matters), Special Appeals, Environmental Matters, Writs relating to Land Acquisition, Writs relating to Tolls on River Bridge in U.P., Writs relating to Mines and Minerals, Income Tax Appeals and References, Central Excise Appeals, Writs relating to Tax Matters, Excise, Central Taxation for Orders, Admission and Hearing including Bunch cases, (b) Fresh Misc. Writs from 01-01-2011 for Orders, Admission and Hearing including Bunch cases.</p> <p>At 2:00 p.m. : Starting from the oldest cases of the above category for Orders, Admission and Hearing including Bunch cases.</p> <p>Thereafter : Final Hearing of the matters starting from oldest of this category.</p> <p>Expedite Applications and Matters U/s 11 of Arbitration and Conciliation Act, 1996.</p>
1A	<p>Hon. Dr Satish Chandra, J. (On Friday at 3.00 p.m.) (Court No. 7)</p>	<p>Oldest Misc. Writs for Hearing</p>
2	<p>Hon. Devi Prasad Singh, J. Hon. Arvind Kumar Tripathi-II, J. (Court No. 27)</p>	<p>Fresh Service Writs and the Writs arising out of proceedings u/s 29 of State Financial Corporation Act for Orders, Admission and Hearing including Bunch cases.</p> <p>At 2:00 p.m. : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p>Thereafter : Final Hearing of the matters starting from oldest of this category.</p>
3	<p>Hon. Rajiv Sharma, J. Hon. Saeed-Uz-Zaman Siddiqi, J. (Court No. 24)</p>	<p>(a) Fresh F.A.'s, F.A.F.O.'s and Family Court Appeals, Writs relating to Recovery including Tax recovery matters for Orders, Admission and Hearing including Bunch cases, and (b) Listed Misc. Writs starting from the oldest upto 31-12-2010 for Orders, Admission and Hearing including Bunch cases.</p> <p>At 2:00 p.m. : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p>Thereafter : Final Hearing of the matters starting from oldest of this category.</p>
4	<p>Hon. Sudhir Kumar Saxena, J. (Court No. 23)</p>	<p>Fresh Major Bail Applications (i.e. Bail Applications u/ss 302, 304, 304-B and 396 IPC) and matters u/s 378 Cr.P.C. for Orders, Admission and Hearing. AND Criminal Appeals for the year 2008 and 2009 for Hearing.</p> <p>At 2:00 p.m. : Major Bail upto the year 2011 for orders.</p> <p>Thereafter : Final Hearing of matters starting from the oldest of this category and Criminal Appeals in which accused persons are in custody.</p>

5	Hon. Anurag Kumar, J. (Court No. 13)	Fresh Criminal Appeals including Bail for Orders, Admission and Hearing including Bunch Cases. <u>Thereafter :</u> Listed Criminal Appeals upto the year 2005 and <u>Criminal appeals against acquittal in complaint cases</u> for Orders, Admission and Hearing/ Final Hearing including bunch cases.
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CHIEF JUSTICE
22-03-2013